

(For judgment)

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.3892 OF 1999

Baldev Singh
Appellant (s)

VERSUS

Union of India and Ors.
Respondent (s)

(HEARD BY HON'BLE ARIJIT PASAYAT AND C.K. THAKKER, JJ.)

Date : 28/10/2005 This Petition was called on for judgment today.

For Appellant (s) Mr. Avijit Bhattacharjee, Adv.

For Respondent(s) Mr. Arvind Kumar Sharma, Adv.

ing in Court No.7 Hon'ble Mr. Justice Arijit Pasayat sitt

pronounced Judgment of the Bench comprising His Lordship and H
on'ble

Mr. Justice C.K. Thakker.

The appeal is dismissed in terms of
the signed judgment. Costs

made easy.

Court Master

Court Master

Signed Reportable judgment is placed on the file.